

# HIGH COURT OF ORISSA: CUTTACK

eTender Notice No. XXXIV-16/2016-19- 15779, Dated: 24.12.2019


## NOTICE OF TENDER FOR SUPPLY, INSTALLATION AND TESTING OF 41 NUMBER OF LAPTOPS

The Registrar (Judicial), Orissa High Court, on behalf of the High Court of Orissa, Cuttack invites online bids through eProcurement portal of Odisha Government <http://tendersodisha.gov.in> in two bid format to be received through online mode only towards supply, installation and testing of 41 number of Laptops.

	Name of the work	supply and testing of 41 number of Laptops.
1	Date and Time of availability of the bid document on the portal	24.12.2019
2	Last Date and Time for downloading of bids in the portal	14.01.2020
3	Last Date and Time for uploading of bids	14.01.2020
4	Date and Time for opening of Technical Bids	16.01.2020, 2.30PM onwards.
5	Tender Cost	₹2000/- (Two Thousand), non-refundable, only shape of Demand Draft
6	Earnest Money Deposit (EMD)	₹48,000/- (Forty Eight Thousand), refundable, only shape of Demand Draft

Further details can be viewed from the eProcurement portal <http://tendersodisha.gov.in>

The competent Authorities of the Court reserve the rights to accept/reject any or all of the tender bids wholly or in part, without assigning any reason thereof.

 23/12/2019

Registrar (Judicial)  
Orissa High Court, Cuttack